



2026:DHC:1465-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ LPA 716/2018

GLOBAL CARRYING INDIA .....Appellant

Through: None

versus

UNION OF INDIA & ORS .....Respondents

Through: Mr. Vijay Joshi, CGSC with  
Mr. Bajrang, CMI/FR

**CORAM:**

**HON'BLE MR. JUSTICE C. HARI SHANKAR**

**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER (ORAL)**

**18.02.2026**

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1. There was no appearance on behalf of the appellant in this matter on the last date of hearing despite the matter having been called out twice.
2. Today again, the matter has been called out twice and the appellant is absent.
3. Apparently, the appellant is not serious about prosecuting the appeal.
4. The appeal is dismissed for default and non-prosecution.

**C. HARI SHANKAR, J.**

**OM PRAKASH SHUKLA, J.**

**FEBRUARY 18, 2026/dsn**